

CC NO. 271/2019
CBI VS. HARI RAM

COURT HEARING THROUGH VIDEO CONFERENCING

28.07.2020

Present: **Sh. Sunil Verma**, Ld. PP for CBI.
 Accused on bail with **Sh. Ajit Singh**, Adv.

It has been reported by the Ahlmad that the file has not been scanned
despite reminder on WhatsApp.

Ahlmad is directed to send the second reminder to computer branch
to scan the file.

Put up for scanning of file and for further proceedings on **10.08.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
28.07.2020

**CC NO. 532188/2016(OLD CC No. 05/2012
CBI VS. N. RAMAKRISHNAN & OTHERS**

COURT HEARING THROUGH VIDEO CONFERENCING

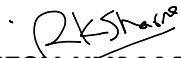
28.07.2020

Present: **Sh. Sunil Verma**, Ld. PP for CBI.
Accused N. Ramakrishnan, Rakesh Vashisht, Mahesh Gupta, S. Anand, C. Subramaniam and N. Murlidharan on bail.
Accused Rakesh Vashist for accused company M/s Indodan Industries Pvt. Ltd. also.
Dr. Sushil Gupta, Adv. for accused N. Ramakrishnan and Mahesh Gupta.
Sh. G.A. Khan, Adv. for accused C. Subramaniam.
Sh. Vishan Gosain, Adv. and **Ms. Maulshree Pathak**, Adv. for accused S. Anand and N. Murlidharan.

It has been reported by the Ahlmad that the file has not been scanned despite request on WhatsApp.

Ahlmad is directed to send again the written request to the computer branch for scanning the file.

Put up for scanning of file and for further proceedings on **11.08.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
28.07.2020